

35

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.12.2019 AT 10.30 AM

TRANSFER PETITIONNO.	
COMPANY PETITION/APPLICATIONNO.	IA No.829,887&1050/2019 in CP No.535/241/HDB/2019
NAME OF THE COMPANY	Gati Ltd
NAME OF THE PETITIONER(S)	Neera & Children Trust & 2 others
NAME OF THE RESPONDENT(S)	Gati Ltd & 28 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Anurag Desai	Adv	9908888237	
JP S Harsha		9493920888	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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M. SARAN R-18 903071124

Brikon M } Adv. for
R-10 8498042505

Sachin Sharma - Pektonei, 283 9848765495

Sl.No.35

**IA 829, 887 & 1050/2019 in CP 535/241/HDB/2019
Neera and Children Trust & 2 others vs. Gati Ltd. & 28 others**

ORDER

Counsel for Petitioner is present.

Sri DVAS Ravi Prasad, Advocate filed vakalat for R-30 & R-31. For filing reply / counter if any, list the matter on 20.12.2019.

IA 829/2019, 887/2019 are also listed today for hearing. List the matter on 20.12.2019.

IA 1050/2019 is also taken up today. Issue notice to the proposed parties. Counsel to serve notice on the proposed parties and file proof of service. Meanwhile, for filing reply / counter if any by other respondents, list the matter on 20.12.2019.



Member (T)



Member (J)

Syamala